

Declaration of Assets and Liabilities

Year. 2024-25

I, ADITI SONAL., wife of ROSHAN KUMAR, aged 29 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as ASSISTANT SECTION OFFICER. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	RS 90000	ROSHAN KUMAR **	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVINGS (ACC)- Rs 40000/- SBI (FIXED DEPOSIT)- Rs 43200/- SBI (PPF) - Rs 100000/-				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC NO.- 826964347 -Rs 300000/-				
(v)	Motor Vehicles (details of make, etc.)	Vespa SCOOTY Rs 1,25,000/-				
(vi)	Jewellery (give details of weight and value)	Diamond + Gold (wedding gift + self purchased) Rs 2100000/- approx				
(vii)	Other assets, such as values of claims / interests	Mobile - Rs 1,30,000/- Ipad - Rs 110000/-				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

** SPOUSE , ROSHAN KUMAR HAS DECLARED HIS ASSET AND LIABILITY IN HIS RESPECTIVE OFFICE , DEPARTEMNT OF FOREST , ENVIRONMENT AND CLIMATE CHANGE

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11.02.2025
(a)	(i) Loans from Banks	Car loan from Bank of Baroda, Patel Nagar Patna	200000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filed ITR for FY 2023-2024 PAN - FAASP0189H	Rs 54000/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :-

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 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Aditi Sonal*

Name of Employee: ADITI SONAL

Designation: ASSISTANT SECTION

Department: BIHAR VIDHAN SABHA

Place: PATNA .

OFFICER Date: 11.02.2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.